

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).17568/2017

(Arising out of impugned final judgment and order dated 23-03-2017 in LA No.114/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

LUCKNOW DEVELOPMENT AUTHORITY & ANR.

Petitioner(s)

VERSUS

RAMESH CHAND GUPTA (DECEASED) THROUGH LRS. & ORS. Respondent(s)

Date : 04-07-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA

HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Mr. M.C. Dhingra, AOR
 Mr. Vikrant Yadav, Adv.
 Mr. Piyush Kant Roy, Adv.
 Mr. Gaurav Dhingra, Adv.

For Respondent(s) Mr. Sunny Choudhary, AOR
 Mr. Ajay Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List in the month of August, 2018, along with
C.A.Nos.5483-84/2017.

In the meantime, status quo as on today, be
maintained.

(Sarita Purohit)
Court master

(Jagdish Chander)
Branch Officer